GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †3884 TO BE ANSWERED ON 03.01.2018

Proposals from Jharkhand

†3884. SHRI VIJAY KUMAR HANSDAK: SHRI RAM TAHAL CHOUDHARY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of proposals with regard to youth affairs and sports received from Jharkhand during the last three years along with the financial implication of these proposals;
- (b) the details of proposals approved out of these, subject-wise;
- (c) the details of proposals lying pending with the Union Government for approval as on date;
- (d) whether the Government is aware that delay in approving these proposals is likely to cause delay in achieving their objectives and also lead to escalation of cost; and
- (e) if so, the reaction of the Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS {COL. RAJYAVARDHAN RATHORE (RETD.)}

(a) to (c) Madam, this Ministry released fund amounting to Rs.1,55,99,000/- to Sports Authority of Jharkhand on 27.09.2016 for conducting sports competition during the year 2016-17. Further this Ministry sanctioned Rs.1.30 crore on 07.06.2018 under the Khelo India vertical "Sports for Peace & Development" for conducting sporting activities / sports competition to the State of Jharkhand.

Besides the above, no complete proposal has been received from Government of Jharkhand for financial assistance in this Ministry during the last three years and the current year.

(d) & (e) Do not arise.
